NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 104/MB/2011 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 1.09.2016

NAME OF THE COMPANY

Mshind Dayaram Kapse

V/s

M/s. Den Nasik City Cable Network Pvt. Ltd. &

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mer. Samuelbh Kalia

2. Ms. Samueldhingogia

3. Mer. Abhay Tikelar

1. Mer. Abhay Tikelar

ORDER

Part heard.

List on 5th September 2016

CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

01st September, 2016